

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CA/102/CAA/2017

NAME OF THE PETITIONER(S) : MEENA INTEGRATED TEXTIMES INFRA LTD
NAME OF THE RESPONDENT(S) : ADD INDUSTRIAL PARK(TAMILNADU) LTD.

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) G.V. MOHAN KUMAR
for senior counsel
A. NARAYANAN
mob.no. 94430 87212

Counsel for Applicant

G. V. Mohan Kumar

ORDER

Counsel for petitioner present and prayed time stating that the senior counsel could not attend before the Bench as he was held up at the High Court of Madras. No representation on behalf of the respondent. Time extended at request. Put up on **12.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)